

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/ 6802 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri D. Ullah,  
District and Sessions Judge,  
Cachar, Silchar.

Dated Guwahati, the <sup>nd</sup> 22 November 2018.


Sub:- **Casual Leave and permission to leave headquarter.**

Ref:- Your letter No. JCD.1/18/18/2459 Dated Silchar the 16<sup>th</sup> Day of  
November, 2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for 1 (one) day Casual Leave on 22.11.2018 along with head-quarter leave permission from the evening of 20.11.2018 till the morning of 26.11.2018 has been granted/rejected.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

